


**In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 09-11-2020**


Morning Session	Afternoon Session
Evidence 1.CC.3476/2016 2.CC.3228/2018 3.CC.3052/2018 4.CC.2904/2018 5.CC.1699/2018 6.CC.3230/2018 7.CC.1251/2018 8.CC.9597/2019 9.Cmis.137/2018 Arguments 10.Cmis.3/2015 Hearing 11.FR.408/2020 12.FR.407/2020 13.FR.412/2020 14.CR.139/2020 15.CR.205/2020	Hearing 1.CC.7951/2020 2.CR.207/2020 3.CR.4/2017 4.Cmis.271/2020 5.CC.7938/2020 6.CC.7939/2020 7.Cmis.157/2018 8.CC.1185/2020 9.CC.7899/2020 10.CC.3811/2020 11.CC.3939/2020 12.CR.171/2020 13.CR.286/2020 Orders 14.CR.147/2020


Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

In the court of Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore
Case List dated 09.11.2020.

1 st Session Arguments/Hearing	2 nd Session Arguments/Hearing
1.PCR.252/200	1.CC.4391/2020
2.PCR.276/2020	2.PCR.90/2020
3.PCR.63/2020	3.PCR.819/2019
4.PCR.106/2020	4.PCR.759/2019
5.PCR.102/2020	5.PCR.665/2019
6.PCR.250/2020	6.PCR.758/2019
7.PCR.251/2020	7.CC.9128/2018
8.PCR.157/2019	8.CC.5477/2016
9.C.misc.304/2020	9.Cr.216/2020
10.CC.3900/2018	10.ccl.Mrs.448/2020
11.CC.3544/2016	
12.CC.5537/2011	
13.CC.7771/2018	
14.CC.4491/2019	
15.CC.7799/2018	


07.11.20

Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalor

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